

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)

VOLUMES II TO IV

SECOND SESSION OF THE FOURTEENTH LOK SABHA

July 5, 2004 to August 26, 2004

Asadha 14, 1926 (Saka) to Bhadrapada 4, 1926 (Saka)



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NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

All the Bills are alphabetically arranged under the main heading “Bill(s)”. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

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The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes. The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc.

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The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

The matter pertaining to Committees are put under the heading Committee(s), Port under Port, Airport under Airport, Airlines under Airline, River under River.

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. “Railway Line”, “Railway Train” etc.

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

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C.A.	Calling Attention to Matter of Urgent Public Importance
Consid. & Pass	Consideration & Adoption Stage of a Bill
DUR 193	Discussion Under Rule 193
Int. ...	Introduction Stage of Bill
MUR 377	Matter Under Rule 377
PLT	Papers Laid on the Table
Res.	Resolution
St.	Statement

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- Need to fund scheme for effective utilization of Godavari river water in Andhra Pradesh (MUR 377)**
(Deb. 9, Vol. II, 15-07-2004)
Col.446-47
- Need to give clearance to the proposal of the Government of Maharashtra for diversion of seventy eight hectares of forest land for enabling construction of Jambre Medium Irrigation Project (MUR 377)**
(Deb. 1, Vol. II, 05-07-2004)
Col.282-83
- Need to grant a financial package for all round development of the State of Bihar (MUR 377)**
(Deb. 1, Vol. II, 05-07-2004) Col. 281
- Need to grant funds from the Sagar-Mela Scheme for the development of Kakinada Port and its surroundings (MUR 377)**
(Deb. 12, Vol. III, 20-07-2004)
Col. 323-24
- Need to have the Punjab Government's decision on water agreements reviewed with a view to avoid water crisis in Rajasthan (MUR 377)**
(Deb. 24, Vol. IV, 26-08-2004)
Col.390-91
- Need to help farmers of Rayalaseema and Telangana regions of Andhra Pradesh in setting up rain water harvesting techniques for irrigation (MUR 377)**
(Deb. 7, Vol. II, 13-07-2004)
Col.421-22
- Need to implement 'one rank-one pension'-scheme for Defence personnel (MUR 377)**
(Deb. 16, Vol. III, 16-08-2004)
Col. 543
- Need to implement Watershed Management Scheme in drought prone Tiruvannamalai and Dharmपुरi districts of Tamil Nadu (MUR 377)**
(Deb. 19, Vol. III, 19-08-2004)
Col.423-24
- Need to improve the functioning of B.S.N.L's mobile service in Betul and Harda Districts in Madhya Pradesh (MUR 377)**
(Deb. 21, Vol. IV, 23-08-2004)
Col. 448
- Need to improve the telecommunication services in rural areas, especially in Birbhum district, West Bengal (MUR 377)**
(Deb. 6, Vol. II, 12-07-2004)
Col.413-14
- Need to include Andhra Pradesh under the National Drainage Technology Programme enable to the State to undertake research and adopt drainage improvement measures (MUR 377)**
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Col. 508

- Need to include Sriganaganagar Parliamentary Constituency in Rajasthan under the Rashtriya Sam Vikas Yojana (MUR 377)
(Deb. 23, Vol. IV, 25-08-2004) Col. 800
- Need to include the Gujjar Community living in the forest areas of Uttaranchal in the list of Scheduled Tribes (MUR 377)
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- Need to include the proposal for a Tiger Project in Chandoli Wild Life Sanctuary in the Tenth Five Year Plan (MUR 377)
(Deb. 7, Vol. II, 13-07-2004) Col. 428
- Need to increase the capacity of existing low power Transmitters in Arunachal Pradesh (MUR 377)
(Deb. 3, Vol. II, 07-07-2004) Col. 326
- Need to increase the capacity of LPTs in Mandsaur Parliamentary Constituency, Madhya Pradesh (MUR 377)
(Deb. 1, Vol. II, 05-07-2004) Col. 279-80
- Need to increase the height of Periyar Dam for the benefit of the farmers (MUR 377)
(Deb. 19, Vol. III, 19-08-2004) Col. 418
- Need to increase the pension payable to the retired employees under Workers' EPF Pension Scheme (MUR 377)
(Deb. 12, Vol. III, 20-07-2004) Col. 328
- Need to increase the Railways share of the cost of construction of ROBs in West Bengal (MUR 377)
(Deb. 24, Vol. IV, 26-08-2004) Col. 392-93
- Need to increase the recruitment quota of Himachal Pradesh in the Armed Forces (MUR 377)
(Deb. 24, Vol. IV, 26-08-2004) Col. 389
- Need to increase the royalty on non-coal major minerals (MUR 377)
(Deb. 13, Vol. III, 21-07-2004) Col. 504
- Need to initiate appropriate measures for the benefit of chilli producing farmers of Andhra Pradesh (MUR 377)
(Deb. 1, Vol. II, 05-07-2004) Col. 277-78
- Need to introduce mobile telecommunication facilities in the rural areas of Nasik Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 18, Vol. III, 18-08-2004) Col. 514
- Need to issue instructions to the General Insurance Company to ensure early clearance of the pending Crop Insurance claims in Karnataka (MUR 377)
(Deb. 13, Vol. III, 21-07-2004) Col. 501-02
- Need to lay a new railway line between Gajraula and Sambhal in Uttar Pradesh (MUR 377)
(Deb. 19, Vol. III, 19-08-2004) Col. 422
- Need to link the Phulera-Jodhpur railway section with Auto Signal System (MUR 377)
(Deb. 17, Vol. III, 17-08-2004) Col. 501
- Need to look into the hardships faced by the local inhabitants around the cashew plantations in Kasargod district of Kerala due to use of Endosulfan pesticide (MUR 377)
(Deb. 3, Vol. II, 07-07-2004) Col. 328
- Need to look into the health problems being faced by the people of Padre village in Kasargod district of Kerala due to the presence of endosulfan pesticide in soil and water (MUR 377)
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- Need to look into the interest of Jarwas in Andaman and Nicobar Islands (MUR 377) (Deb. 21, Vol. IV, 23-08-2004) Col. 445-46
- Need to look into the problem of increasing incidents of desertion of girls from Punjab married to Non-Resident Indians (MUR 377) (Deb. 12, Vol. III, 20-07-2004) Col. 324-25
- Need to look into the problems faced by pensioners of Tamil Nadu Electricity Board (MUR 377) (Deb. 21, Vol. IV, 23-08-2004) Col. 450-51
- Need to make sugar mills in Dindigul parliamentary constituency of Tamil Nadu operational and also register cane for the mills in the area earmarked for it (MUR 377) (Deb. 3, Vol. II, 07-07-2004) Col. 324-25
- Need to mandatorily take the recommendations of the Local Area Member of Parliament for sanctioning old age pension (MUR 377) (Deb. 18, Vol. III, 18-08-2004) Col. 510
- Need to open new telephone exchange in Saran district of Bihar so as to enable clearing the pending cases for telephone connections (MUR 377) (Deb. 21, Vol. IV, 23-08-2004) Col. 452
- Need to operationalise the newly set up telephone exchanges in Mandsaur, Neemach and Ratlam districts in Madhya Pradesh (MUR 377) (Deb. 13, Vol. III, 21-07-2004) Col. 502
- Need to permit the Government of Himachal Pradesh to Levy two per cent generation cess on power produced by the State (MUR 377) (Deb. 16, Vol. III, 16-08-2004) Col. 548
- Need to place a curb on removal of sand from the Amravathi river bed in Erode district of Palani Parliamentary Constituency, Tamil Nadu (MUR 377) (Deb. 18, Vol. III, 18-08-2004) Col. 507-08
- Need to promote tourism in Gonda District of U.P. with a view to generate additional employment for the local youths (MUR 377) (Deb. 21, Vol. IV, 23-08-2004) Col. 450
- Need to provide a financial package for revival of handloom industry in Orissa (MUR 377) (Deb. 6, Vol. II, 12-07-2004) Col. 415-16
- Need to provide a financial package to the Government of Bihar for rendering assistance to the people affected by floods in the State (MUR 377) (Deb. 19, Vol. III, 19-08-2004) Col. 422-23
- Need to provide adequate amenities at Dimapur Railway Station and declare it as a sub-division (MUR 377) (Deb. 3, Vol. II, 07-07-2004) Col. 330-31
- Need to provide adequate financial assistance to the Government of Andhra Pradesh for implementing schemes for the welfare of Backward Classes (MUR 377) (Deb. 6, Vol. II, 12-07-2004) Col. 416
- Need to provide adequate funds for the construction of Rohtang Tunnel and a bypass at Manali, Himachal Pradesh (MUR 377) (Deb. 24, Vol. IV, 26-08-2004) Col. 388-89
- Need to provide better facilities to railway hawkers in West Bengal (MUR 377) (Deb. 8, Vol. II, 14-07-2004) Col. 348-49

- Need to provide better passenger amenities at Canning Railway Station in West Bengal (MUR 377)
(Deb. 23, Vol. IV, 25-08-2004) Col. 805
- Need to provide better rail linkages and facilities in Guntur Railway Division of Andhra Pradesh (MUR 377)
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- Need to provide better salaries and facilities to members of the Village Defence Committee in Jammu & Kashmir (MUR 377)
(Deb. 21, Vol. IV, 23-08-2004) Col. 447
- Need to provide compensation to displaced land owners of Rajghat Dam Project in Jhansi Parliamentary Constituency, U.P. (MUR 377)
(Deb. 8, Vol. II, 14-07-2004) Col. 349
- Need to provide compensation to the Scheduled Caste people who lost their homes in a fire in Jai Prakash Nagar in Jalaun district, U.P. (MUR 377)
(Deb. 1, Vol. II, 05-07-2004) Col. 279
- Need to provide financial assistance for reviving and promoting the Cashew Industry in Kerala (MUR 377)
(Deb. 18, Vol. III, 18-08-2004) Col. 513
- Need to provide financial assistance to the Government of Andhra Pradesh for developing the infrastructure for 'Model Residential Schools' meant for the Welfare of India (MUR 377)
(Deb. 24, Vol. IV, 26-08-2004) Col. 396
- Need to provide financial assistance to the Government of Andhra Pradesh for extending help to FCV tobacco cultivators (MUR 377)
(Deb. 12, Vol. III, 20-07-2004) Col. 324
- Need to provide financial assistance to the Government of Andhra Pradesh to construct the Pulichintala Reservoir in the Krishna Delta region of the State (MUR 377)
(Deb. 1, Vol. II, 05-07-2004) Col. 277
- Need to provide financial assistance to the Government of Himachal Pradesh for operating helicopter services in the border areas of the State (MUR 377)
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- Need to provide financial assistance to the Government of Orissa for enabling early completion for the upper Indravati Multipurpose Hydro Power Project in Kalahandi district (MUR 377)
(Deb. 8, Vol. II, 14-07-2004) Col. 348
- Need to provide financial assistance to the Government of Punjab to check the mysterious disease caused due to presence of selenium in the soil in Hoshiarpur Parliamentary Constituency (MUR 377)
(Deb. 6, Vol. II, 12-07-2004) Col. 412
- Need to provide financial assistance to the Government of Tamil Nadu to solve the problem of scarcity of drinking water in Palani Parliamentary Constituency (MUR 377)
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- Need to provide financial assistance to the Government of Uttar Pradesh for development of Tourism at Estate Charkhari in Mahoba (MUR 377)
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- Need to provide for stoppage of Ashram Express at Rajgarh Railway Station in Rajasthan (MUR 377)
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- Need to provide funds to the Government of Bihar for reviving the Bihar State Seeds Corporation (MUR 377)
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- Need to provide funds to the newly formed sugar co-operative in Kalahandi District of Orissa to take over and run the closed sugar mill at village Goudsargiguda (MUR 377)
(Deb. 21, Vol. IV, 23-08-2004)
Col.447-48
- Need to provide grants to the Government of West Bengal to undertake repair work of the damaged embankments in the Sunderbans (MUR 377)
(Deb. 8, Vol. II, 14-07-2004)
Col.349-50
- Need to provide more facilities to the farming sector with a view to make it remunerative (MUR 377)
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- Need to provide rail linkage to Rajouri Poonch in Jammu & Kashmir (MUR377)
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- Need to provide relief to the people affected due to heavy rains and cloud burst in Uttaranchal (MUR 377)
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- Need to provide reservations to Kashmiri migrants in jobs and admissions to education Institutions (MUR 377)
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- Need to provide soft loans to the weaker sections for undertaking employment generation programmes (MUR 377)
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Col.449
- Need to put a check on sale of adulterated Ghee in Delhi and other parts of the country (MUR 377)
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Col.798
- Need to recognise Anganwadi workers and helpers as Government employees (MUR377)
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- Need to reduce the customs duty, applicable to the ship breaking industry (MUR377)
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- Need to reduce the excise duty on beedi products and announce Special Welfare Scheme for beedi workers in Kerala (MUR 377)
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- Need to regularise the unauthorised colonies in Delhi (MUR 377)
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- Need to regulate the Usage and Disposal of Plastic Bags in the country (MUR 377)
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- Need to release adequate funds for enabling early completion of the work on Muxi-Indore-Dahot-Godhra railway line (MUR 377)
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- Need to release full share of Gram Panchayat funds for enabling effective implementation of developmental works (MUR 377)
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- Need to release funds for checking the erosion caused by Brahmaputra and Dihing rivers in Assam (MUR 377) (Deb. 19, Vol. III, 19-08-2004) Col. 425
- Need to release funds to the Government of Uttar Pradesh for enabling settlement of dues to sugarcane growers in the State (MUR 377) (Deb. 7, Vol. II, 13-07-2004) Col. 426-27
- Need to release special funds under the Indira Awas Yojana for re-constructing the damaged houses in Ganjam district of Orissa (MUR 377) (Deb. 17, Vol. III, 17-08-2004) Col. 501
- Need to release withheld portion of Non-Plan Gap Grant to the Government of Tripura (MUR 377) (Deb. 3, Vol. II, 07-07-2004) Col. 328-29
- Need to restore the supply of rice and wheat for tea garden workers from FCI's Siliguri Depot in West Bengal (MUR 377) (Deb. 23, Vol. IV, 25-08-2004) Col. 799-800
- Need to review the ban imposed on collection of sea-sand in Andaman and Nicobar Islands (MUR 377) (Deb. 13, Vol. III, 21-07-2004) Col. 500
- Need to review the decision to allow import of marble and dolomite with a view to protect the interest of people engaged in the domestic marble industry (MUR 377) (Deb. 24, Vol. IV, 26-08-2004) Col. 391-92
- Need to Review the Guidelines of National Horticultural Board with a view to make them beneficial to small and marginal farmers (MUR 377) (Deb. 16, Vol. III, 16-08-2004) Col. 547
- Need to revive Prime Minister's Grant Project and release adequate funds to the 'Mumbai Repair and Reconstruction Board' (MUR 377) (Deb. 3, Vol. II, 07-07-2004) Col. 325
- Need to run a to and fro fast passenger train in the day time between Kolkata and Murshidabad in West Bengal (MUR 377) (Deb. 23, Vol. IV, 25-08-2004) Col. 799
- Need to sanction funds for setting up of All India Institute of Medical Sciences at Bhubaneswar, Orissa (MUR 377) (Deb. 24, Vol. IV, 26-08-2004) Col. 394-95
- Need to sanction Jabalpur-Damoh-Panna-Khajuraho railway line project (MUR 377) (Deb. 23, Vol. IV, 25-08-2004) Col. 801
- Need to sanction the Funds sought by the Government of Tamil Nadu for beautification of Chidambaram town under the Adisankara circuit scheme (MUR 377) (Deb. 19, Vol. III, 19-08-2004) Col. 424
- Need to sanction the requisite amount to extend the Kapadvanj-Modasa broad gauge railway line in Western Railway Division to Shamlaji road (MUR 377) (Deb. 8, Vol. II, 14-07-2004) Col. 345-46
- Need to send a central team to Bihar to assess the damage caused by recent floods and provide relief to the affected people (MUR 377) (Deb. 12, Vol. III, 20-07-2004) Col. 327
- Need to set up a Central Government run hospital in Madurai, Tamil Nadu (MUR 377) (Deb. 16, Vol. III, 16-08-2004) Col. 545-46

- Need to set up a gas-cracker unit at Lepetkata in Assam as incorporated in the Assam accord of 1985 (MUR 377) (Deb. 2, Vol. II, 06-07-2004) Col.478
- Need to set up a railway spare-parts factory at Gadghara (Barauni) in North Bihar (MUR 377) (Deb. 21, Vol. IV, 23-08-2004) Col.452
- Need to set up a Textile Park and re-open the closed textile mills in Sholapur Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 19, Vol. III, 19-08-2004) Col.421
- Need to set up an All India Institute of Medical Sciences at Patna, Bihar and make it functional at the earliest (MUR 377) (Deb. 17, Vol. III, 17-08-2004) Col.502-03
- Need to set up an H.P.T. centre in Ajaddhya Hill Station in Purulia district, West Bengal (MUR 377) (Deb. 7, Vol. II, 13-07-2004) Col.428-29
- Need to set up an Information Technology Development Park at Madurai, Tamil Nadu (MUR 377) (Deb. 12, Vol. III, 20-07-2004) Col.326
- Need to set up an office of Army Recruitment Board at Allahabad, Uttar Pradesh (MUR 377) (Deb. 24, Vol. IV, 26-08-2004) Col.393
- Need to set up Power Grid Stations in Sahebganj and Pakud Districts of Jharkhand (MUR 377) (Deb. 2, Vol. II, 06-07-2004) Col.480
- Need to set up Rashtriya Gramin Bank in the Public Sector for the benefit of rural people (MUR 377) (Deb. 12, Vol. III, 20-07-2004) Col.327-28
- Need to set up the proposed centre of All India Institute of Medical Sciences at Gorakhpur, U.P.(MUR 377) (Deb. 8, Vol. II, 14-07-2004) Col.347
- Need to solve the problem of scarcity of drinking water in Gaya, Bihar through Centrally Sponsored Schemes (MUR 377) (Deb. 23, Vol. IV, 25-08-2004) Col.803
- Need to solve the problem of scarcity of drinking water in Giridih Parliamentary Constituency, Jharkhand (MUR 377) (Deb. 18, Vol. III, 18-08-2004) Col.514
- Need to solve the problems being faced by farmers in Faridabad and Mewat regions in Haryana owing to inadequate irrigation facilities (MUR 377) (Deb. 7, Vol. II, 13-07-2004) Col.423
- Need to solve the problems being faced by the Indians in getting visas from Pakistan High Court (MUR 377) (Deb. 1, Vol. II, 05-07-2004) Col.281
- Need to stop further reduction in the import duty on Soda Ash so as to save the indigenous Soda Ash industry in Gujarat and other parts of the country (MUR 377) (Deb. 13, Vol. III, 21-07-2004) Col.500-01
- Need to take steps to check the rise in price of yarn being used in the Powerloom Industry (MUR 377) (Deb. 24, Vol. IV, 26-08-2004) Col.395-96

- Need to take immediate steps to ensure early completion of the Quilon By-Pass Project in Kerala (MUR 377)**
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- Need to take steps for ensuring early completion of the Mogra Irrigation project at Rajnandgaon in Chhattisgarh (MUR 377)**
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- Need to take steps for promoting industrial development and re-opening the closed Padrauna Sugar Mill in Gorakhpur, Eastern Uttar Pradesh (MUR 377)**
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- Need to take steps to ameliorate the condition of SCs/STs in the country (MUR 377)**
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- Need to take steps to check the growing regional disparities in the country (MUR 377)**
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- Need to take steps to check the menace caused by wild elephants in the Periyakulam Parliamentary Constituency, Tamil Nadu (MUR 377)**
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- Need to take steps to check the menace of Sickle Cell and Thalassemia diseases in Maharashtra (MUR 377)**
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- Need to take steps to preview the programmes of private TV channels with a view to eliminate airing of objectionable and vulgar shows (MUR 377)**
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- Need to take steps to solve the acute drinking water problem in Agra, U.P. (MUR 377)**
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- Need to take steps to solve the problem of scarcity of drinking water in Berhampur Parliamentary Constituency, Orissa (MUR 377)**
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- Need to take suitable steps for ensuring the release of Indians jailed in Pakistan (MUR 377)**
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- Need to utilize the amount accruing from Small Savings Schemes in Bijnore District, Uttar Pradesh for Local Development of the area (MUR 377)**
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**Published Under Rules 379 and 382 of the Rules of Procedure and Conduct of
Business in Lok Sabha (Eleventh Edition) and printed by the Manager,
Government of India Press, Minto Road, New Delhi-110 002**
